## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3958 ANSWERED ON:19.12.2011 TOLL COLLECTION AGREEMENT Chavan Shri Harischandra Deoram

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is an agreement between private agencies collecting toll tax on National Highways (NHs) and the Government that the collector of toll tax shares a certain percentage of revenue with the Government; and
- (b) if so, the details thereof and names of the project on which this agreement is in place as on March, 2011 with the percentage of revenues earned/to be given by the Government to the collector of toll tax?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a)&(b) Yes Madam. In some BOT (Toll) concession agreements, there is a provision of revenue share by the concessionaire with the National Highways Authority of India (NHAI). List of such projects with details of revenue share are enclosed as Annexure.